

As regards licences issued to individual mills, information is being collected and will be laid on the Table of the House.

#### Writing and Printing Paper

1761. { Shri Ram Krishan Gupta:  
Shri R. C. Majhi;  
Shri Subodh Hansda:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that State Trading Corporation has started negotiations with the foreign countries for the import of a large quantity of writing and printing paper;

(b) if so, the names of the countries with which negotiations have been started; and

(c) the result thereof?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) U.S.S.R., Rumania, German Democratic Republic, China, Poland, Czechoslovakia, Yugoslavia, Bulgaria and Hungary.

(c) Negotiations are still in progress with the above named countries except German Democratic Republic and Bulgaria who have advised that they will not be in a position to supply during 1960.

#### Tibetan Refugees in Almora

1762. Shri P. G. Deb: Will the Prime Minister be pleased to state:

(a) how many refugees from West Tibet came to Almora till the 30th November, 1949; and

(b) how much amount has been spent on their stay in the camps there?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) According to the information available, 188 refugees had arrived from West Tibet through passes on Almora-Tibet border.

(b) Information in respect of the expenditure incurred is awaited from the Government of Uttar Pradesh.

#### Collection of Rent from Kingsway Camp Occupants

1763. Shri Motilal Malviya: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether Government have been collecting rent from the occupants of Reids Line, Kingsway Camp, Delhi regularly every month;

(b) whether it is also a fact that heavy arrears have accumulated against them; and

(c) what facilities are being given to refugees for repayment of such arrears?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). Efforts were made to collect the rent from the occupants of Reids Lines regularly. An office of the Rent Collector was located in the colony and the staff went from door to door to make the collections.

(c) Claimants can pay the arrears of rent by adjustment against their own compensation or against the compensation of others. Non-claimant occupants of Reids Lines can pay 20 per cent. of the arrears of rent in cash and the balance can be paid by them in instalments spread over a period of 7 years. They can also have the balance arrears of rent adjusted against the compensation of others.

#### Allotment of Quarters at Reids Line, Delhi

1764. Shri Motilal Malviya: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the new quarters at Mall Road, Delhi are being allotted to the Reids Line residents on a permanent basis; and

(b) if so, conditions on which they are allotted?